CC No.: 01/2013

RC No.: AC1 2011 A0004

Branch: CBI/AC-I/New Delhi U/S: 120B, 420, 471 IPC &

13(2) r/w 13(1) (d) of P C Act, 1988

CBI Vs. V.K. Verma & Ors.

16.01.2025

Present: Sh. V. K.Ojha, Ld. Sr. PP for CBI.

Accused no.1, V.K.Verma in person.

Sh. Rahul Tyagi, Ld. Counsel for accused no. 1. Accused no. 2, Jeychandren **(Through VC)**. Sh. Abhay Tripathi, Ld. Counsel for accused no. 2.

Accused no.3, Ram Mohan in person. Accused no. 4, Surjit Lal in person.

Sh. Abhay Tripathi, Ld. Counsel for accused no. 4.

Accused no. 5, KUK Reddy **(Through VC)**. Sh. Satya Nrayan and Sh. Nitin, Ld. Counsels

for accused no. 5.

Accused no. 6, Sangeeta Welinkar is absent. Ms. Smriti Sinha **(Through VC)** and Ms. Sara

Shrawani, Ld. Counsels for accused no. 6.

Accused no.7 Suresh Kumar Seengal has expired.

None for accused no.8 & 9. Accused no. 8 & 9 are the

companies.

An application seeking exemption from personal appearance has been moved on behalf of accused no. 6, Sangeeta Welinkar by Ld. Counsel for the said accused.

Heard. Keeping in view the facts and circumstances and the submissions made by Ld. Counsel, above accused is exempted from personal appearance for today only subject to the condition that she will not dispute her identity nor will object to the examination of the witnesses in her absence. The application stands disposed off.

PW16 Sh. Bharat Prasad recalled for his cross examination in continuation of evidence recorded on 07.12.2024. He is cross-examined by Ld. Counsels for all the accused persons and discharged.

It is stated by Ld. Sr. PP for CBI that the next date of hearing in this matter i.e. 18.01.2025 was also kept for the cross-examination of this witness which has been concluded today and he also submits that no other prosecution witness has been summoned for said date nor now it can be summoned in short span of time, therefore, he prays that the said date be cancelled. In these circumstances on the request of Prosecution, the date already fixed i.e. 18.01.2025 stands cancelled.

Now put up on 07.02.2025 for remaining PE. HIO/IO be summoned for the said date.

(Sanjeev Aggarwal)
Special Judge (PC Act) CBI-10
Rouse Avenue Courts
New Delhi/16.01.2025